

ITEM NO.7

COURT NO.15

SECTION XV

S U P R E M E C O U R T O F
R E C O R D O F P R O C E E D I N G S

I N D I A

I.A. 1/2015 in Civil Appeal

No(s). 540/2009

GIRRAJ PRASAD AND ORS

Appellant(s)

VERSUS

STATE OF RAJASTHAN AND ORS

Respondent(s)

(For impleadment)

Date : 28/10/2015 This application was called on for hearing today.

CORAM : HON'BLE MRS. JUSTICE R. BANUMATHI
[IN CHAMBERS]

For Appellant(s) Mr. S. K. Sinha,Adv.

For Respondent(s) Mr. S.S. Shamsbery,AAG
Mr. Amit Sharma,Adv.
Mr. Milind Kumar,Adv.

Mr. P. K. Jain,Adv.

For Applicant (s) Mr. Avadh Bihari Kaushik,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the applicant has filed an application for impleadment to implead the party as respondent in the Civil Appeal.

The application to be listed alongwith the main Civil Appeal before the regular bench.

Signature Not Verified

(SAPNA BISHT)

(TAPAN KUMAR CHAKRABORTY)

Digitally signed by
Chetan Kumar

SR. P.A.

COURT MASTER

Date: 2015.10.30

16:49:57 IST

Reason: